

Finance Corporation for Tea Industry

*1030. { Shri P. K. Das
Shri B. C. Prodhan
Shri P. C. Borooah:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are going to set up a Finance Corporation to finance the tea industry and, if so, when;

(b) what will be the authorised capital of the Corporation; and

(c) what will be the conditions precedent to finance any particular organisation dealing in tea industry?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) The question of providing long term finance to the tea industry has been engaging the attention of the Government for some time past. Discussions are expected to take place in Calcutta towards the end of this month with the banking authorities. The desirability of forming a Finance Corporation for the tea industry would also be examined in this connection.

(b) and (c). Do not arise.

बाइसिकल उद्योग

*१०३२. श्री प्रकाश वीर शास्त्री : क्या बाइसिकल तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि क्या बाइसिकल का उत्पादन बढ़ने के कारण भारतीय बाइसिकलों का विक्रय मूल्य कम हो गया है ?

उद्योग मंत्री (श्री जनार्दन शाह) : जी, नहीं ।

Small Scale Industries

*1033. { Shri S. C. Samanta
Shri Subodh Hansda:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the loans sanctioned to State Governments for the deve-

lopment of Small Scale Industries during 1957-58 have been utilised;

(b) whether it is a fact that block loans at 2½% interest were available for all small scale industries including Co-operative Societies; and

(c) if so, whether there has been any change in the rules and procedure for the allotment of such loans thereafter?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House.

Statement

(a) Loans to the extent of Rs. 370.08 lakhs were sanctioned to State Government for the development of Small Scale Industries during 1957-58, out of which the actual release was Rs 299.56 lakhs. As regards utilization, the progress reports received from the State Governments indicate only the total amount spent including the States' matching contributions. The break up of figures as between Central loans and States' matching contribution are not available.

(b) According to the prescribed pattern of assistance, which is in force since June, 1955, the State Governments are required to disburse loans to Small Industrial units and entrepreneurs at 3 per cent and to Industrial Cooperatives at 2½ per cent.

(c) No, Sir

Salt Factory in Orissa

*1034. Shri K. C. Jena: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any salt factory is going to be established in the District of Balasore in Orissa;

(b) if so, how far the progress has been made in that regard; and

(c) what is the approximate date by which the factory might function in full swing?